

(d) if so, whether Government propose to ban on further increase in the prices of farm machinery and agricultural inputs?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) No, Sir; it has been observed that the rise in prices of agricultural products is similar in extent compared to the rise in prices of agricultural machinery (tractors) during the calendar years 1980 and 1981 (January—October).

(c) No, Sir; however, there have been some representations from farmers organizations regarding remunerative prices.

(d) The question does not arise.

Withdrawal of Insurance Cover on Cattle

3623. SHRI R. L. BHATIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether in view of the high mortality rate among the cattle in Delhi, the insurance cos. have returned the premia for the unexpired period and withdrawal insurance cover on cattle; and

(b) the steps Government have taken or propose to take to prevent the outbreak of this disease in future and meet the situation created by the stand taken by the insurance cos.?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir.

The insurance Companies are not cancelling the cattle insurance policies on account of the reason of high mortality rate among the cattle in Delhi.

(b) Prophylactic vaccination has been taken up all over the Union territory of Delhi. Over 56500 cattle heads

have been vaccinated in all the dairy colonies and other areas of the Union territory, since the onset of the disease in September, 1981. Vaccination work is still continuing to cover other susceptible cattle and buffalo population. All the incoming and out-coming animals are vaccinated against rinderpest diseases at six check-posts operating on different inter-State cattle movement routes along with the border of the Union territory of Delhi.

हिन्दुस्तान हाउसिंग फैक्टरी, भोगल, जंगपुरा
नई दिल्ली की भूमि पर कथित
अनधिकृत कब्जा

3624. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ लोगों ने अनधिकृत ढंग से हिन्दुस्तान हाउसिंग फैक्टरी, भोगल, जंगपुरा, नई दिल्ली की खाली भूमि पर कब्जा करने का प्रयास किया था तथा फैक्टरी प्रबन्धकों द्वारा विरोध किये जाने पर उन्हें जान से मारने की धमकी दी गई है ; और

(ख) यदि हां, तो उन लोगों के नाम क्या हैं, जिन्होंने उक्त फैक्टरी की भूमि पर अनधिकृत कब्जा किया हुआ है और उनके विरुद्ध क्या कार्यवाही की गई है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भोष्म नारायण सिंह) :
(क) जी, हां ।

(ख) प्रश्न ही नहीं उठता ।

Representation from Employees of Central Sheep Breeding Farm, Hissar

3625. SHRI SAMAR MUKHERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any representation from the em-